

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: I.C.S.A. (INDIA) LIMITED Date of Commencement of Liquidation: 18-08-2020; List of Stakeholders as on Date: 30-03-2022; Name of IP: Mr. Nethi Mallikarjuna Setty; Process Number: 1; Last 5 digit of registration number: 11958

| Sl. no. | Category of stakeholders  | Summary of claims received |              | Summary of claims admitted |                | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|--------------|----------------------------|----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.) | No. of claims              | Amount (Rs.)   |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  | 0                          | 0            | 0                          | 0              | 0                           | 0                         | 0                                   | NA                         |
| 2       | Liquidation costs incurred till date  | 0                          | 1783264      | 0                          | 1783264        |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 7                          | 31704207975  | 7                          | 31676872648.00 |                             | 27195991                  |                                     | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 0                          | 0            | 0                          | 0              | 0                           | 0                         | 0                                   | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 0                          | 0            | 0                          | 0              | 0                           | 0                         | 0                                   | <a href="#">Annexure 5</a> |
| 6       | Operational creditors (Employees)   | 0                          | 0            | 0                          | 0              | 0                           | 0                         | 0                                   | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 0                          | 0            | 0                          | 0              | 0                           | 0                         | 0                                   | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 22                         | 15810506114  | 22                         | 15810454384    | 0                           | 51730                     | 0                                   | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |              |                            |                |                             |                           |                                     | <a href="#">Annexure 9</a> |
| Total   |   | 29                         | 47516497353  | 29                         | 47489110296    | 0                           | 27247722                  | 0                                   |                            |